

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.437/99

Monday this the 19th day of April, 1999.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. B.N. BAHDUR, ADMINISTRATIVE MEMBER

R.Ramachandran Nair, IAS (Retd)  
Retired Chief Secretary,  
Government of Kerala, residing at Maidan Villa,  
Hindu Mission Road, Puthenchanthai,  
Thiruvananthapuram. ....Applicant

(By Advocate Mr. Kappillil Anilkumar)

Vs.

1. Union of India, represented by its Secretary, Ministry of Personnel, Department of Personnel and Training, New Delhi.
2. Director of Vigilance, Government of Kerala, Thiruvananthapuram.
3. Deputy Superintendent of Police, Vigilance, Government of Kerala, Thiruvananthapuram.
4. Sree Sankaracharya University of Sanskrit, Kalady, represented by its Chancellor.
5. The Enquiry Commissioner & Special Judge, Thiruvananthapuram.
6. State of Kerala, represented by the Chief Secretary, Government of Kerala, Thiruvananthapuram. ....Respondents

(By Advocate Mr. Govindh K Bharathan, SCGSC for R.1)

The Application having been heard on 19.4.99, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time, learned counsel for the applicant seeks permission to withdraw this application. Permission is granted and the application is closed as withdrawn. No costs.

Dated the 19th day of April, 1999

B.N. Bahadur

B.N. BAHDUR  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

|ks|